

Statement-I. The rise in the prices of some of these commodities over the years is primarily due to lower production, increase in gap between demand and supply, increase in the input cost of production etc.

(c) A Statement showing the wholesale prices of wheat, rice, sugar, edible oils and spices and retail prices of bread and milk for April, 1994, 1995, 1996 and 1997 at Delhi is given in attached Statement-II.

(d) The Government has accorded the highest priority to the control of prices of essential commodities. Apart from certain long term measures to increase the production of essential goods, imports under Open General Licence (OGL) of items which are in short supply like edible oils and pulses are encouraged to augment the total availability of these items. Government have decided to import upto 2 million tonnes of wheat each during 1995-96 and 1996-97 through State Trading Corporation to augment its availability. Some of the commodities are also supplied through the Public Distribution System and Cooperative Stores at below market prices. State Governments/UT Administrations have been asked to take stringent actions against hoarders and black marketeers and others indulging in unfair trade practices under the Essential Commodities Act and Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act etc.

Statement-I

Annual variation in wholesale Price Indices of selected commodities during April, 1994 to April, 1997

Commodity	April 97 April, 96 (%)	April, 96 April, 95 (%)	April, 95 April, 94 (%)
Rice	10.6	7.1	10.0
Wheat	30.3	1.5	1.3
Sugar	15.5	2.1	-3.8
Bread	23.4	20.3	1.6
Milk	5.4	0.8	5.2
Edible Oils	0.6	-2.0	15.6
Spices & Condiments	5.6	18.4	1.2

Statement-II

Month end wholesale prices of essential commodities at Delhi

(Rs. per Qtl.)

Commodity	April, 94	April 95	April, 96	April, 97
1	2	3	4	5
Rice	625	660	750	825
Wheat	365	390	420	520

	1	2	3	4	5
Sugar		1370	1320	1275	1370
Groundnut Oil		3633	4133	4000	3900
Mustard Oil		2733	3033	3066	3100
Vanaspati		3773	3677	3433	3853
Chillies (Dry)		2200	3900	4600	4300
Turmeric		2000	1975	1700	2550
Milk (Per ltr.)*		11.00	12.00	13.00	13.00
Bread (800 g.)*		6.50	7.50	8.00	10.50

* Retail Prices.

Source: State Civil Supplies Departments and Directorate of Economic & Statistics Ministry of Agriculture.

[Translation]

Non-Governmental Organisations

*539. DR. G.R. SARODE :
SHRI BHAKTA CHARAN DAS :

Will the Minister of WELFARE be pleased to state :

(a) the details of grants given by the Ministry to the Non-Governmental Organisations in the country, State-wise;

(b) the criteria adopted for providing grants of such organisations;

(c) whether the Government monitor the utilisation of the said amount by these organisations;

(d) if so, whether the Government have detected cases of misutilisation of funds by these organisations; and

(e) if so, the details thereof and the steps taken to check the misuse?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The details of grants given by the Ministry to the Non-Governmental Organisations in the country, State-wise, during 1996-97 are enclosed as Statement-I attached.

(b) The grants are given keeping in view the norms and guidelines laid down in the concerned schemes. Inspection Report of the State Government is also taken into consideration, before sanctions are made.

(c) Yes, Sir. Monitoring is done by the State Government regularly.

(d) & (e) Yes, Sir. Whenever a case of misutilisation

of funds comes to the notice of the Ministry grant-in-aid is stopped immediately and the State Government concerned is asked to submit a report. A list of NGOs whose grant-in-aid has been stopped is given at Statement-II attached.

Statement-I

*Details of Grants given by the Ministry during 1996-97
State-wise to NGOs in the country*

(Rs. in lakhs)		
Sl.No.	Name of the State	Amount
1.	Andhra Pradesh	924.95
2.	Assam	53.25
3.	Arunachal Pradesh	91.43
4.	Bihar	238.20
5.	Chandigarh	8.19
6.	Delhi	469.09
7.	Goa	22.62
8.	Haryana	173.80
9.	Gujarat	109.71
10.	Himachal Pradesh	15.63
11.	Jammu & Kashmir	108.34
12.	Karnataka	472.51
13.	Kerala	286.11
14.	Madhya Pradesh	115.63
15.	Pondicherry	5.31
16.	Manipur	167.31
17.	Meghalaya	53.47
18.	Mizoram	35.47
19.	Orissa	290.88
20.	Rajasthan	173.72
21.	Sikkim	1.20
22.	Tamil Nadu	386.12
23.	Tripura	21.09
24.	Punjab	150.54
25.	Uttar Pradesh	715.58
26.	West Bengal	568.73
27.	Nagaland	5.57
28.	Dadra & Nagar Haveli	3.24

Statement-II

*List of NGOs whose grant-in-aid have been stopped
following complaints of misutilisation of Funds etc.*

Sl.No.	Name of the Organisation
1	2

Welfare of Scheduled Castes

1. Peoples Organisation for Welfare Education and Rural Development, Orissa.
2. Adarsh Janata Shiksha Samiti, Allahabad.
3. Urmila Samaj Kalyan, Hardoi, UP.
4. International Buddha Edcn. Instt., Hapur, UP.
5. Bhagra Diamond Club, West Bengal.
6. Shishu Manzil, Calcutta.
7. Manav Kalyan Kendra, Salogara, Solan, Himachal Pradesh.
8. Hari Singh Shiksha Sansthan, Rewari, Haryana.
9. Kamala Mahila Evam Bal Kalyan Samiti, Haryana.
10. Gram Seva Sansthan, Deoria, UP.
11. Samskrit Bhasha Vikas Parishad, Deoria, UP.
12. Samaj Kalyan Shiksha Samiti, Deoria, UP.
13. Jan Kalyan Shiksha Samiti, Padrauna, UP.
14. Nari Uthan Samiti, Delhi.
15. Viday Niketan Edcl. Asscn., Kolar, Karnataka.
16. Shoshan Unmoolan Parishad, Delhi.
17. Chirala Taluk Harijana Sangam, Andhra Pradesh.
18. Sushma Shiksha Samiti, Delhi.
19. All Adarsh Vidyalaya Samiti, Rajasthan.
20. Bhanu Edcl Society, Karnataka.
21. Babasaheb Ambedkar Vidya Vardhaka Sangh, Karnataka.

Drug Abuse Prevention and Social Defence Services

22. Pandit Bachan Pandey Mahiia Vikash Sansthan, Gopalganj, Bihar.
23. Indian Psycho Social Service Society, Thiruvanthapuram.
24. Kollam Nataka Vedi, Kollam, Kerala.
25. Sanjeevani, Bhubaneswar.
26. Applied Inter-disciplinary Development Research Instt., Madras.

1	2
27.	Kalaiselvi Karunalaya Social Welfare Society, Madras.
28.	Kajamali Ladies Asscn., Kajamalai Trichy, Tamil Nadu.
29.	Sarvodaya Gram. Avam Mahila Vikas Sansthan, Rampur, UP.
30.	Haldia Samaj Kalyan Parishad, Midnapore, West Bengal.
31.	Indian Council of Education, Delhi.
32.	All Triupra SC, ST & Minorities Upliftment Council, Agartala, Tripura.
33.	Parmodvan Anand Dham Chitrakut, Distt. Satna, MP.
34.	Jan Kalyan Shiksha Samiti, Distt. Padrauna, UP.
35.	Samaj Kalyan Shikshan Sansthan, Distt. Padrauna, UP.

Workshop by Asia Development Bank

*540. SHRIMATI SHEELA GAUTAM :
SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any discussion and workshop has been organised by the Asia Development Bank in regard to the environmental effects of the mining projects in India;

(b) if so, the nature of the problem detected alongwith intensity thereof;

(c) the suggestions given/recommendations made during the discussion; and

(d) the reaction of the Government thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) A training workshop on Environmental Assessment and Evaluation was organised by the Ministry of Environment and Forests, in collaboration with the Asian Development Bank at Lucknow in January, 1988. Case studies of Development Projects in the sectors of Mining, Industry, Power and Water Resources were also presented.

The issues identified for Environmental Assessment of mining projects covered resettlement, land reclamation and water, noise and air pollution.

(c) The recommendations made emphasise the need for integrating the environmental aspects in the project

cycle right at the inception stage and training and institutional development for environmental assessment.

(d) The present guidelines for mining projects do include such considerations. Environmental Impact Assessment Notification was issued by the Ministry of Environment and Forests on 27.1.94 as amended on 4.5.94 and 10.4.97 making environmental clearance and public hearing mandatory for the site as well as projects proposals (major minerals) with leases more than 5 ha. besides other development projects listed in Schedule-1 of the said notification.

[English]

Incorporation of a District in West Bengal

5780. SHRI R.B. RAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the sixties Calcutta High Court gave a ruling that Coochbehar (a district in West Bengal once a sovereign State) had not been incorporated in India Constitutionally;

(b) if, so, whether the Central Government have taken steps to rectify the mistake;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

World Bank Assistance to A.P.

5781. SHRI G.A. CHARAN REDDY :
DR. T. SUBBARAMI REDDY :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the World Bank has sanctioned financial assistance for the execution of the reconstruction works in East Godawari District which was badly hit by the cyclone in November, 1996;

(b) if so, the details thereof;

(c) whether any concrete programme of action has been prepared for the proper utilisation of the said amount;

(d) if so, the details thereof;

(e) the total amount out of this likely to be spent on roads development;

(f) whether NABARD has also provided loan to the Andhra Pradesh Government for repairing of the roads; and